

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2137  
ANSWERED ON:27.08.2007  
CESS ON EXPLOITATION OF GROUND WATER  
Gaikwad Shri Eknath Mahadeo;Mane Smt. Nivedita

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether the Government is considering to impose cess on bottled water and beverage industries which use water as basic raw material;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether imposing cess will bring the cost of ground water extraction in par with the cost of recycling waste; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF WATER RESOURCES (SHRI JAI PRAKASH NARAYAN YADAV)

(a) to (d) The Ministry of Water Resources has set up a Sub-Committee to formulate a policy for water for industries and the framework for regulation as well as incentive for economic use for large users of ground water which inter-alia includes bottled water and beverage industries. The Sub-Committee has submitted its report to the Ministry.